

O/o District and Sessions Judge (South) Saket, ND.
List of Application received from Retired Judicial Officer for allotment of Chambers
at Saket, pursuant to notice dated 19.08.13.

List FF-2/F
As per minutes dt.04.01.16

S. No.	Applica- tion Sr. No.	Mr. Mrs. Ms.	Name of the Applicant.	S/D/W/O	Address	Registration No. with Bar Council of Delhi.	Member- ship No. with SBA.	Date of Joining in DHJS/ DJS	Date of Retirement from DHJS/ DJS	Documentary proof of retirement.	Whether allotted or in possession of Chamber at any Complex in the name of self. (Y/N)	Whether spouse allotted or in possession of chamber. (Y/N)	Remarks	Final Result
001	016	MR.	BABU LAL	SH. BANWARI LAL	B-750, SECOND FLOOR, GREEN FIELDS COLONY, FARIDABAD, HARYANA- 121010	D/1662/2010	B-385	05.06.1981	30.06.2010	PHOTOCOPY OF NOTIFICATION	NO	NO		Recommended to be allotted a chamber on double occupancy sharing basis against category specified in Rule 8 (ii) of Allotment Rules.